

F.No. 66-2/2019-CU.VII  
Government of India  
Ministry of Human Resources  
Department of Higher Education

Room No 213-C, Shastri Bhawan,  
New Delhi, Dated: 14.08.2020

To,  
The Registrar  
University of Hyderabad (Mentor University of CUAP)  
Hyderabad, Telangana

**Sub.:** Appointment of first Vice Chancellor of the Central University of Andhra Pradesh (CUAP)- reg.

Sir,

I am directed to say that the President of India, in his capacity as the Visitor of Central University of Andhra Pradesh (CUAP), is pleased to appoint Prof. S.A Kori, Karnataka State Higher Education Council, Bangalore, as the Vice-Chancellor of Central University of Andhra Pradesh (CUAP), as per Statute 2 of the Central Universities Act, 2009, for a term of five years from the date on which he enters upon his office, or until he attains the age of Seventy years, whichever is earlier.


2. The terms and conditions of the services of Prof. S.A Kori, Karnataka State Higher Education Council, Bangalore, as the Vice Chancellor of the Central University of Andhra Pradesh (CUAP), will be those as set forth in the Act, Statute and Ordinances of the University

  
(Bharat Bhusan Bhagat)

Deputy Secretary to the Government of India  
Tele: 2338 5915

Copy to:

- i. Prof. S.A Kori, Karnataka State Higher Education Council, Bangalore;
- ii. President's Secretariat, New Delhi (Kind Attn: Shri P. Praveen Siddharth, Private Secretary to the President) w.r.t. ID No.CIII-07050/1/2019-CA-III dated 13.08.2020;
- iii. The Secretary, UGC, Bahadur Shah Zafar Marg, New Delhi-110002;
- iv. The Secretary General, AIU, Kotla Marg, New Delhi;
- v. Chief Secretary, Government of Andhra Pradesh;
- vi. PS to HRM/MoS;
- vii. PSO to Secretary HE/ PS to JS(CU); and
- viii. CMIS unit, MHRD, Shastri Bhawan, New Delhi, with a request to upload this order on the MHRD website.

  
(Bharat Bhusan Bhagat)

Deputy Secretary to the Government of India